By E-mail/Speed Post

F.No.A.12018/08/2016.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS
****

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 27 November, 2018

To,
All the Cadre Controlling Authorities (CCAs)
under Central Board of Indirect Taxes and Customs

Subject: RRs for various Group 'B' posts of Non-Statutory Departmental
Canteens/Tiffin Rooms functioning in various
Commissionerates/Directorates under CBEC, Department of Revenue –
regarding.

Sir/Madam,

The matter is regarding amending the Recruitment Rules for the Group ‘B’
posts namely General Manager, Manager cum Accountant and Manager Gr.II in
Non-Statutory Departmental Canteens/Tiffin Rooms functioning in various
Commissionerates/Directorates under Central Board of Indirect Taxes and Customs.

enclosed) shows the distribution of Canteen staff across the Board. However, the
letter does not mention about the Cadre Controlling Authority (CCA). Concerned
CCAs are requested to intimate the offices which are under their jurisdiction out of
the 23 noted in Ad.IV’s letter dated 20.6.2008. It is also requested to furnish
sanctioned strength in the grades of General Manager, Manager-cum-Accountant
and Manager Grade-II under Canteen staff.

Yours faithfully,

Encls.: As Above

(B.K. Manthan)
Under Secretary to the Govt. of India
Telephone No.: 26162780

Copy for similar request to: ADG, HRM-I, DGHRD, Bhai Vir Singh Sahitya Sadan,
Bhai Vir Singh Marg, Gole Market, New Delhi – 110001.

(B.K. Manthan)
Under Secretary to the Govt. of India